

IN THE COURT OF PRL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 26.08.2020

<u>CIVIL CASES</u>	
<u>I Session</u>	<u>II Session</u>
<u>ARGUMENTS</u>	<u>ARGUMENTS</u>
1. OS 409/2013	1. MISC. 37/2016
2. OS 131/2010	2. MA 15/2014
3. OS 691/2013	3. MVC 91/2013
4. OS 101/2013	4. MISC. 19/2013
5. OS 79/2014	5. MA 7/2018
6. OS 103/2011	6. MA 9/2018
<u>HEARING</u>	7. MA 5/2019
7. OS 705/2014	<u>HEARING</u>
8. OS 375/2011	8. OS 273/2017
9. OS 1427/2009	9. OS 559/2016
10. OS 77/2011	10. OS 293/2013

Prl. Senior Civil Judge,
Nelamangala.

NOTE:-

All advocates are requested to strictly follow SOP dated: 24.07.2020 issued by Hon'ble High Court of Karnataka.

PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 26-08-2020

Morning Session

Afternoon Session

Sl. No	Case No.	Stage	Sl. No.	Case No.	Stage
1.	C.C 368/2008	Arguments	11.	C.C 556/2019	Arguments
2.	C.C 370/2008	Arguments	12.	C.C 711/2006	Arguments
3.	O.S 401/2015	Arguments	13.	C.C 1174/2019	Arguments
4.	O.S 239/2014	Hearing	14.	O.S 475/2017	Hearing
5.	O.S 125/2016	Hearing	15.	O.S 51/2018	Hearing
6.	O.S 449/2016	Hearing	16.	O.S 197/2018	Hearing
7.	O.S 389/2017	Hearing	17.	O.S 347/2018	Hearing
8.	O.S 161/2016	Evidence	18.	O.S 239/2017	Evidence
9.	O.S 427/2016	Evidence	19.	O.S 247/2017	Evidence
10.	O.S 27/2017	Evidence	20.	O.S 326/2017	Evidence

Note:

Separate cancelled cases list will be notified.


24/8/2020
Pri. Civil Judge & J M F C,
Nelamangala.

IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC, NELAMANGALA

P.O: CHINMAYEE.R.H
CAUSE LIST DATED 26-08-2020
MORNING SESSION

SL.NO.	CASE NO.	STAGE	PLAINTIFF/ COMPLAINANT/ ADVOCATES	DEFENDANT/ ACCUSED/ ADVOCATES
1	O.S.236/2010	Arguments	NK	KSL
2	O.S.388/2015	Arguments	MN	NRN
3	O.S.60/2015	Arguments	ELC	DH
4	O.S.24/2012	Arguments	RK	MMP, ARN
5	O.S.122/2012	Arguments	DSJ	KKM
6	O.S.189/2020	Vakalath	KMM	HVK
7	O.S.456/2018	Hear	SG	BPG
8	CC 2472/2020	Objection	APP	KNS
9	.Misc.168/2020	Evidence	MM	
10	O.S.572/2012	Evidence	MNR	TNS

AFTERNOON SESSION

1	O.S.376/2010	Arguments	KNS	AS
2	O.S.364/2014	Arguments	RLN	APC, RK
3	O.S.14/2016	Arguments	KSL	BHK
4	O.S.304/2016	Arguments	SC	MA
5	O.S.234/2014	Hear	KNG	KLS
6	O.S.470/2012	Hear	MS	RK, RB
7	O.S.128/2006	Hear	RDS	BPG
8	CC 875/2009	Advance	APP	
9	CC 476/2017	Advance	APP	
10	O.S.9/2020	Orders		

NOTE: Evidence will be recorded through Video Conference only

Chm 25/8/2020
I Addl. CJ & JMFC,
Nelamangala

Note: All the advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High Court of Karnataka